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Title: Presentation of the 23rd and 24th Reports of the Committee on Government Assurances regarding requests for dropping of assurances.

श्री **हरिन पाठक (अहमदाबाद) :** महोदय, मैं आश्वासनों को छोड़े जाने संबंधी अनुरोधों के बारे में सरकारी आश्वासनों संबंधी समिति के 23वें और 24वें प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) पुरुत्त करता हं।

श्री रामदास आठवले (पंढरपुर) : महोदय, यहां जैमर लगा हुआ है, लेकिन फिर भी मेरा मोबाइल फंवशन कर रहा है_।

अध्यक्ष महोदय : आप इसे दे दीजिए, ये ते तेंगे।

SHRI HARIN PATHAK (AHMEDABAD): Sir, do not return it.

MR. SPEAKER: It will be returned after charging some fine.

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^{\$} The Eighteenth & Nineteenth Reports were presented to the hon. Speaker on 31 July, 2008 under Direction 71A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.